

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF FORBES TECHNOSYS LIMITED

Relevant Particulars		
1.	Name of corporate debtor	Forbes Technosys Limited
2.	Date of incorporation of corporate debtor	9th July, 1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Company (ROC), Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29290MH1991PLC062425
5.	Address of the registered office and principal office (if any) of corporate debtor	Ground Floor, Torana Apartment, Sahar Road, Andheri (East), Airport (Mumbai), Mumbai, Maharashtra, India, 400099
6.	Insolvency commencement date in respect of corporate debtor	24 th March, 2025
7.	Estimated date of closure of insolvency resolution process	20 th September, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rakesh Kumar Jindal Registration No. - IBBI/IPA-002/IP-N01148/2021-2022/13963
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-202, Twin Hallmark, Sector 19A, Koparkhairene, Navi Mumbai, Maharashtra-400709 Email ID: iprakesh.jindal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	70-D, 3rd Floor, Pocket A, Vikaspuri Extension, New Delhi, West Delhi-110018 Email ID: cirp-forbestechosys@efficaxindia.com
11.	Last date for submission of claims	7 th April, 2025
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Forbes Technosys Limited on 24th March 2025.

The creditors of Forbes Technosys Limited, are hereby called upon to submit their claims with proof on or before 07.04.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rakesh Kumar Jindal

Interim Resolution Professional

For M/s Forbes Technosys Limited

Regd. No.: IBBI/PA-002/IP-N01148/2021-2022/13963

Correspondence Address: 70-D, 3rd Floor, Pocket A, Viaspuri Extension,
New Delhi, West Delhi-110018

Registered Address: D-202, Twin Hallmark, Sector 19A, Koparkhairane,
Navi Mumbai, Maharashtra-400709

AFA Valid Upto: 31st December,2025

Contact No. 9560464525

Date: 26th March,2025

Place: New Delhi